

By Speed Post/e-Mail

F.No.A.12018/01/2017-AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF EXCISE AND CUSTOMS

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 28 September, 2017

To,

All Cadre Controlling Authorities
Under Central Board of Excise and Customs

Subject: Proposal of One time Relaxation in existing Recruitment Rules for the post of Inspector and Executive Assistant under Central Board of Excise and Customs – regarding.

Sir/ Madam,

I am directed to enclose herewith a some clarification/queries (Annexure-A) raised in the meeting held on 11/09/2017 on the subject mentioned above. In this regard, you are requested to furnish the requisite information to DGHRD within 10 days.

2. Further, DG,HRD is also requested to collect/compile the information thus received from all the field formations and furnish it to the Board at the earliest.

Encl: As above

Yours faithfully,



(B.K.Manthan)

Under Secretary to the Govt. of India

Tel./Fax No: 26162675

Copy to:

(i) Addl. Director General (HRM-I), DGHRD
Bhai Vir Singh Sahitya Sadan, Bhai Vir Singh Marg
New Delhi- 110001

(ii) The Directorate General of Systems, Customs & Central Excise, 4th & 5th Floor, Samrat Hotel, Chanakya Puri, New Delhi/C.R. Building, I.P. Estate, New Delhi with the request to place this letter along with enclosure on the website under the heading Departmental Officers/Administrative Wing/Recruitment Rules.

ANNEXURE-A

A meeting was held on 11th September,2017 on the subject cited earlier, and after carefully examining the matter, the Committee has recommended that before taking any further action, following information may be sought from all the field formations:

- (i) Promotion details of Executive Assistants [including DOS, STA & EA] and Steno Grade-I who have completed 2.5 years of regular service as on 1.4.2017. The details may include the date of promotion, qualifying service and RRs adopted for promotion.
- (ii) During the period from 22.12.2010 to 26.12.2016, which grade of stenography cadre whether Steno Grade-I [erstwhile Steno Grade-I & II] or Steno Grade-II [erstwhile Steno Grade-III] was taken as feeder grade for promotion to the grade of Inspector.
- (iii) Promotion details of Tax Assistants who have completed 5 years of regular service in the grade as on 01.04.2016 and 01.04.2017. The details may include the date of promotion, qualifying service and RRs adopted for promotion.
- (iv) In the list of Tax Assistant [Annexure-A] who have completed 5 years of regular service in the grade, whether the figure as on 01.04.2017 includes the figures as on 01.04.2016, the discrepancies may be clarified.
- (v) Though Cadre restructuring order was issue on 18.12.2013, formal merger order was issued on 15.04.2015. Therefore, the erstwhile RRs of STA was operational till 15.04.2015 when the posts of DOS and STA were merged and re-designated as Executive Assistant. Therefore, the Tax Assistant with 3 years of regular service were eligible for promotion to the post of STA as per the then RRs of STA. However, the list shows 74 Tax Assistants with 5 years' regular service as on 01.04.2016 and 60 Tax Assistant with 5 years regular service as on 01.04.2017 is available. That means these Tax Assistants have not been considered for promotion by 15.04.2015 due to non-availability of STA posts or non-eligibility. The reasons need to be ascertained.
- (vi) Reasons for differences in vacancies in the grade of Executive Assistant as on 01.04.2016 vis-à-vis 01.04.2017.